

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3095

ANSWERED ON:15.03.2011

FAKE VISA RACKETS

Pandey Shri Ravindra Kumar;Shankar Alias Kushal Tiwari Shri Bhisma

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports of spurts in fake visa/passport rackets in various parts of the country including Delhi;
- (b) if so, the details thereof;
- (c) the number of persons sent abroad by the racketeers on such visa and passport alongwith the number of persons reported to have been arrested and detained in foreign countries and the number of such persons deported during each of the last three years and the current year; and
- (d) the details of the measures taken by the Government against such racketeers and the achievement made in curbing such activities?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): A statement is attached.

STATEMENT IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3095 FOR 15.03.2011

(a to c) Yes, Madam. The cases of forgery detected in passports and visas in respect of Indians and Foreigners at the airports under Bureau of Immigration during the last three years are as under:-

Indians

Airport	2008	2009	2010
Delhi	288	371	415
Mumbai	244	373	437
Kolkata	39	18	13
Chennai	234	138	132
Bangalore	-	-	22
Hyderabad	-	-	34
Amritsar	60	54	55

Total 865 954 1108

Foreigners

Airport	2008	2009	2010
Delhi	107	101	77
Mumbai	190	191	176
Kolkata	1	9	16
Chennai	68	33	19
Bangalore	-	-	4
Hyderabad	-	-	17
Amritsar	15	4	2

Total 381 338 311

All the detected cases of forgeries/fake travel documents are reported to the local police having jurisdiction in the area of the Immigration check Post and criminal cases under the relevant section of law are registered and investigated by the local police.

(d) A number of steps have been taken by the Government to prevent travel by persons on forged/fake documents. These steps include:

(i) Use of Ultra-violet Lamps, magnifying glasses and specimen copies of travel documents for comparison at all the Immigration Check Posts (ICPs) for scrutinizing the features of the travel documents;

(ii) Installation of Passport Reading Machines (PRMs) and Questionable Document Examiner (QDX) Machines at major ICPs for detection of sophisticated forgeries in the travel documents;

(iii) Installation of Immigration Control System (ICS) Software which verifies the passport details of passengers to prevent impersonation;

(iv) Special training is also imparted to Immigration Officers manning immigration counters at the ICPs on a regular basis to detect forged/fake documents.